

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

(MP) CP(IB) 66 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.01.2021

Name of the Company:

Polysquare LLP

V/s

Dash Paper Plast Pvt Ltd

Section:

9 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Ms. Nilu K Vaidankar appeared for the Operational Creditor.

In spite of service of notice, no one appeared on behalf of Corporate Debtor.

Matter to proceed with ex-parte against the Corporate Debtor.

Matter to appear for further consideration on 19.02.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 21st day of January, 2021